

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **06.01.2025** (MONDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 439/2024 For Urgent Hearing IA No. 1198/2024 For Stay IA No. 1199/2024	Embassy Commercial Projects (Whitefield) Pvt. Ltd. Vs Pankaj Srivastava, RP of Kattera India Pvt. Ltd.	Mr. Ashwin Shanbhag	
2.	Comp App (AT) (CH) (Ins) No. 78/2024 Leave to file IA No.226/2024 For Stay IA No.227/2024 For Exemption IA No.228/2024 To Vacate Stay IA No. 1084/2024 To Adv. Hg IA No. 1182/2024	Ravi Raman Vs RR Info Park Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Ms. Abitha Banu- R1 Mr. Surya Teja SS Nalla- R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 01/2025 For Stay IA No. 01/2025 For Condone Delay IA No. 02/2025 To dispense with IA No. 03/2025	Padmanabhan Venkatachalam Vs State Bank of India & Anr.	Mr. Varun Srinivasan	
4.	Comp App (AT) (CH) (Ins) No. 02/2025 For Stay IA No. 04/2025 For Condone Delay IA No. 05/2025 To dispense with IA No. 06/2025	G. Narada Raju Vs State Bank of India & Anr.	Mr. Varun Srinivasan	

5.	Comp App (AT) (CH) (Ins) No. 03/2025 For Stay IA No. 07/2025 For Condone Delay IA No. 08/2025 To dispense with IA No. 09/2025	Nadimpalli Shashi Vs State Bank of India & Anr.	Mr. Varun Srinivasan	
6.	Comp App (AT) (CH) (Ins) No. 04/2025 For Condone Delay IA No. 10/2025 For Stay IA No. 11/2025 To dispense with IA No. 12/2025	G. Vara Laxmi Vs State Bank of India & Anr.	Mr. Varun Srinivasan	
7.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar & 9 Ors.	Mr. C Vigneswaran	
8.	Comp App (AT) (CH) (Ins) No. 478/2024 For Condone Delay IA No. 1316/2024 For Stay IA No. 1317/2024	Sahajanand Medical Technologies Ltd. Vs Abhilash Lal, RP of Alvarez & Marsal India Pvt. Ltd. & Anr.	Dr. Prashat Pratap	
9.	Comp App (AT) (CH) (Ins) No. 471/2024 For Stay IA No. 1290/2024 For Condone Delay IA No. 1291/2024	Davidroots LLP Vs Phoenix ARC Pvt. Ltd. & 4 Ors.	Mr. Avinash Krishnan Ravi	Ms. Abitha Banu- R1

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	9805118/00098/2023	A. Bhuvaneshwari & Anr. Vs Sripatham Venkatasubramanian Ramkumar & Anr.		
11.	9805118/00705/2021	Arcus Enterprises Vs Asian Paints Ltd & Ors.		

12.	IA No. 670/2024 (To implead) in Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No.383/2024 For Directions IA No. 1178, 1179 & 1247/2024 For Urgent Hearing IA No. 1180/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 3 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran- R1
13.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 7 Ors. WITH	Mr.CV Shailandhran	Mr. MV Swaroop- R2- R4
14.	Comp App (AT) (CH) No.37/2024 For Stay IA No. 660 & 661/2024 For Direction IA No. 1249/2024	Nagarjuna Agro Chemicals Private Limited & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. TK Bhaskar	
15.	Comp App (AT) (CH) No.43/2024 For Stay IA No. 736 & 737/2024 For Direction IA No. 1248/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors	Mr. TK Bhaskar	
16.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No. 523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G RP of Krathi Edifice Pvt. Ltd. & Anr.	Mr. S. Shaminath	Mr. Asad Hussain- R1
17.	IA No. 1281/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 448/2024 For Stay IA No. 1228/2024 For Urgent Hearing IA No. 1229/2024	Prudent ARC Ltd. Vs State Bank of India, SAMB & Anr.	Mr. VV Sivakumar	Mr. ML Ganesh- R1 Mr. TK Bhaskar- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 278/2023 To Dispense with IA No. 852/2023	The Recovery Officer, Employees' Provident Fund Organization Vs G Gunasekaran, Liquidator of Sapphire Spinners India Pvt. Ltd.	Mr. PK Panneer Selvam	Mr. V Manivannan

19.	Comp App (AT) (CH) (Ins) No. 68/2024 To dispense with IA No. 200/2024 For Stay IA No. 201/2024	SP Coal Resources Pvt. Ltd. Vs Integrated Thermoplastics Ltd	Mr. P Jesus Moris Ravi	Ms. Vinithra Srinivaan
20.	Comp App (AT) (CH) (Ins) No. 260/2024 For Exemption IA No. 693/2024	Meca Project Engineers Rep by its Proprietrix, KV Kanyakumari Vs Novus Green Energy Systems Ltd	Mr. Pogulkonda Pratap	Mr.Y Suryanarayana

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2
22.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr.	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2
23.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors. WITH	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
24.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs S. Dhanapal Liquidator of Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
25.	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs S Dhanapal, Liquidator of Servalakshmi Paper Ltd. & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4
26.	Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022 For Additional docs. IA No. 542/2024	K. Vaidyalingam & 5 Ors Vs SK. Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
27.	Comp App (AT) (CH) No 67/2022 For Stay IA No.713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1, R3 & R5

28.	Comp App (AT) (CH) No 68/2022 For Stay IA No. 714/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
29.	Comp App (AT) (CH) No 69/2022 For Stay IA No. 715/2022	K. Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
30.	Comp App (AT) (CH) No 70/2022 For Stay IA No. 716/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 8 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R3
31.	Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 11 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1 R3 R5
32.	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 For Additional docs. IA No. 1196/2024	K.Subramani & 2 Ors Vs SK Ganesh and 12 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R4
33.	Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022	K. Vaidyalingam & 5 Ors Vs S. K. Ganesan & 5 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS Ravichandran Ms. S Manjula Devi R1-R3
34.	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs S.K. Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 & R5
35.	Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs S.K. Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
36.	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022 For Additional docs. IA No. 1197/2024	S. Arun Vs SK Ganesan & 4 Ors WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
37.	Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022	K. Subramani Vs S K Ganesan & 3 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
38.	Contempt Case (AT) (CH) No. 2/2023 In Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K.Subramani & 3 Ors. WITH	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain R4

39.	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	SK Ganesan Vs S. Arun & 4 Ors.	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain R5
40.	TA (AT) No. 85/2021 (CA (AT) No. 173/2019 For Stay IA No. 2070/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Mr. Srinandan K R1 & R2
41.	TA (AT) No. 86/2021 (CA (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors.	Mr. AM Ilango	Mr. Srinandan K R1 & R2
42.	Comp App (AT) (CH) (Ins) No. 141/2021	BS Limited (In Liquidation) Vs Rajesh Agarwal & 12 Ors	Mr. M Anil Kumar	Mr. V Arunkumar-R1 R2 Mr.B Dhanaraj- R5 Mr.S Chidambaram R13
43.	Comp App (AT) (CH) No. 49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022 To Adv. Hg. IA No. 389/2024	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjana Rajagopalan	Mr. Pawan Jabakh R1- R5 Mr. K. Moorthy R6- R8 Mr. V Mahesh, PCS R9
44.	Comp App (AT) (CH) (Ins) 257/2022 Leave to file IA No.543/2022 For Stay IA No 541/2022 For Exemption IA No.542/2022	Earthin Projects Ltd. In Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
45.	Comp App (AT) (CH) (Ins) 259/2022 Leave to file IA No.551/2022 For Exemption IA No. 549/2022 For Stay IA No.550/2022	Earthin Projects Ltd. In Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs Global Emerging Markets India Ltd & Anr.	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
46.	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Vs Punjab National Bank & 2 Ors	Mr. Anirudh Krishnan	Mr. Varun Srinivasan- R1
47.	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr.	Mr. Aravind AS	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2

48.	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No. 539/2023	The Chief Manager, Canara Bank Vs Kantipudi Venkata Raju, Erst. IRP of SVK Shipping Services Pvt Ltd & Anr.	Mr. ML Ganesh	Mr. Sriram Venkatavaradan R1
49.	Comp App (AT) (CH) No. 25/2024 For Stay IA No. 451/2024	Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd & 2 Ors.	Mr. K Rajendran	Dr. SV Ramakrishna R2 R3
50.	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of Lanco Vidarbha Thermal Power Ltd.	Mr. Durga Dutt	Ms. Anbarasi Rajendran
51.	Comp App (AT) (CH) (Ins) No. 229/2024 For Stay IA No. 610/2024	Sreedevi P & Anr. Vs Southern Investments Pvt. Ltd. & Anr	Mr. G Kalyan Jhabakh	Mr. Sarath Babu R1 R2

2.00 PM

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
52.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No.934/2024	Ahmed Buhari Erst. Director of Coastal Energen Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Anant Merathia	Mr.T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
53.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No.935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
54.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No.936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Ravi	Mr.T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
55.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
56.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No.553/2024	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan

02.30 PM

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
57.	TA (AT) No. 65/2021 (CA (AT) No. 392/2017)	Mr. Gireesh Kumar Sanghi & Anr Vs Ravi Sanghi & 6 Ors. WITH	Mr. Anju Jain	Mr. Sharad Sanghi R5-R7 Mr. Anirudh Wadhwa
58.	TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Mr. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr.Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan R8- R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in